IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)-187(ND)/2017

IN THE MATTER OF:

M/s. Vinod Cotton Corporation

.....PETITIONER

Versus

M/s. Pasupati Fabrics Limited

... RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rishi Sood, Advocate

For the Respondent

. -

For Official Liquidator

: Mr. Chetana Kandpal, Co. Prosecutor

ORDER

Order reserved,

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 08.8.2017